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including Pratapgarh and Allahabad have been received:

- (b) if so, the details thereof; and
- (c) the action being taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD): (a) and (b). The State Wildlife Authorities of Uttar Pradesh have informed that a pack of wolves was responsible for the killing of 21 children in the Pratapgarh, Jaunpur and Sultanpur Districts between March 17 and July 6, 1996.

(c) The State Wildlife Authorities launched an intensive operation in the affected areas together with the officials of the police department and district administration and succeeded in eliminating the pack of 4 wolves which suspected to have been causing the depredations.

[English]

Construction of Fly Overbridges

- 583. SHRI D. VENUGOPAL: Will the Minister of RAILWAYS be pleased to state:
- (a) whether in Tamil Nadu in Pachaikupam and Vaniyambadi near Ambur town, there are level crossings:
- (b) if so, the time by which these level crossings are likely to be converted into the bridges; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) (a) Yes, Sir

(b) and (c). The system of replacing busy level crossings by road over/under bridges is that the State Governments propose the works giving priorities. The Railways then examine the cases and include such of them in the Works Programme for which various pre-requisite formalities have been completed by the State Governments. The Railways while including the works in the Works Programme, also take into account the quantum of existing sanctioned works for that particular State and the pace at which these works are being executed by the State Govt.

[Translation]

Introduction of Train Service

- 584 SHRI D.P. YADAV Will the Minister of RAILWAYS be pleased to state .
- (a) whether there is any proposal to introduce train service between Muradabad, Gajraula and Sambhal,
- (b) if so, whether any survey has been conducted in this regard, and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) and (b). There is no such proposal at present.

(c) Operational exigencies and resource constraints. (English)

Trains in North Bengal

- 585. SHRI JITENDRA NATH DAS : Will the Minister of RAILWAYS be pleased to state :
- (a) whether the Government are aware that the number of trains running in the North-Bengal region is too meagre to meet the demand of the people;
- (b) if so, whether the Government have any proposal to increase the number of trains from North Bengal to different directions, and
 - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) (a) and (b). The train services in North Bengal region are by and large adequate to meet the passenger traffic demands. However there have been some demands to increase the train services from this area.

- (b) There is no such proposal at present
- (c) Does not arise.

Irrigation Projects of Maharashtra

- 587. SHRI RAM NAIK. Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) whether the Government are aware that as a result of the Forest (Conservation) Act, 1980, the number of irrigation projects especially from Konkan and Vidarbha regions in Maharashtra have been delayed.
 - (b) if so, the details thereof; and
- (c) whether in view of the prolonged delays the Government propose to keep the irrigation projects out of the purview of the Forest (Conservation) Act, 1980?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD): (a) As on 30th June, 1996, 8 irrigation projects from Maharashtra are pending with the Ministry under Forest (Conservation) Act. 1980. Out of 8 irrication projects, 4 projects are pending from Vidarbha region of Maharashtra and none from Konkan

- (b) The statement showing the details of the projects is enclosed
- (c) On receipt of complete details, proposals are processed expeditiously for decision under Forest (Conservation) Act, 1980. However, there is no such proposal to keep the irrigation projects out of the purview of the Forest (Conservation) Act, 1980.

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Written Answers

STATEMENT

S.No.	Name of the proposal	Area	Present Status
1.	Goki Medium Irrigation Project, Yavatmal district.	386.645 ha	Under process
2.	Jambulkheda M.I.T Project. Gadchiroli district	44.20 ha	Under process
3.	Hattigota Medium Irrigation Project, Chandrapur distt.	664.40 ha.	Under process
4.	Construction of Cultara-II Percolation Tank, Dhule distt.	7.00 ha.	Under process
5.	Construction of Urmilanal-II Percolation Tank, Dhule district.	6.00 ha.	Under process
6.	Construction of Bagda-I Percolation Tank Dhule distt.	6.67 ha.	Under process
7	Construction of Percolation Tank at Umarti, Jalgaon district	14 30 ha	Under process
8.	Construction of Rammohanpur New Minor Irrigation Tank Gadchiroli district	29.83 ha	Under process

Train Accidents

- 588. SHRI SANAT KUMAR MANDAL. Will the Minister of RAILWAYS be pleased to state
- (a) whether a series of train accidents have occurred recently due to malfunctioning and negligence of the staff,
- (b) if so, whether there is any proposal to install safety device called automatic warning system on tracks as well as locomotives to avoid such happenings.
- (c) if so, the financial implications of the installation of the safety device on the main line tracks?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) . (a) No. Sir The number of accidents on Indian Railways has come down progressively over the years

- (b) There is a proposal to provide AWS to prevent accidents due to drivers passing signal at danger. Efforts are being made to develop a suitable anti-pillerage device to avoid theft of these equipments
- (c) As soon as a suitable anti-pillerage device available, financial implications of the system will be worked out and Railways will be advised to undertake the work

[Translation]

Schemes for Horticulture/Fishery

- 589 PROF RASA SINGH RAWAT . Will the Minister of AGRICULTURE be pleased to state
- (a) the schemes implemented in regard to horticulture, fruit trees, fisheries etc. in Rajasthan during last three years.
- (b) the amount provided by th Government for these schemes, separately, during the said period.
- (c) whether new techniques have been developed in these fields by the National Agriculture Research Council or any other such research institutes, and
- (d) if so, the steps taken to extend the information to the concerned people and to encourage them?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) (a) and (b) Statement-I is enclosed

- (c) The important new techniques development in horticulture/fisheries through research are given in statement-II
- (d) The new techniques developed through research are being extended to farmers through the implementation of development programmes. demonstrations on farmers fields, training of farmers, group discussions, audio-visual aids and publicity material.